

**NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH, (COURT-II)**

**CORAM:**

(IB)-626(ND)2020

**PRESENT: MR. L.N. GUPTA**  
**HON'BLE MEMBER (T)**

**MR. CH. MOHD. SHARIEF TARIQ**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
04.03.2020**

**NAME OF THE COMPANY: M/s. All That Jazz Event & Entertainment  
Private Limited. V/s. BW Business World Media Private Limited.**

**SECTION 9 of IBC Code, 2016**


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner	: Mr. Sameer Srivastava
Present for the Respondent	: None.

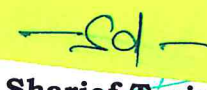
**ORDER**

The Counsel for the Operational Creditor is present. Registry is directed to issue notice to the Corporate Debtor. The Counsel for the Operational Creditor to send private notice to the Corporate Debtor at the registered office address and file the proof of affidavit.

List this matter on 18<sup>th</sup> March, 2020.



**(L.N. Gupta)**  
**Member (T)**



**(Ch. Mohd. Sharief Tariq)**  
**Member (J)**